

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 3378 of 2019

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Rajeeva Sharma, Sr. Advocate
For the State : AC to SC-V

09/25.03.2021 As prayed, put up this case after Holi holidays to enable the petitioner to file rejoinder to counter affidavit.

(Dr. S.N. Pathak, J.)